

(c) the Government's reaction in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAM DAS PATEL): (a) to (c). No such proposal is under consideration of Government. -

[*Translation*]

**Demand for Nationalisation of Appu Ghar**

1575. SHRI BALESHWAR YADAV: Will the Minister of COMMERCE be pleased to state:

(a) whether there is a demand for the nationalisation of Appu Ghar;

(b) if so whether Government have taken any decision in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAM DAS PATEL): (a) Some union of workers have been asking for Nationalisation of Appu Ghar through press. TFAI has not received any such formal proposal from any organisation.

(b) and (c). Does not arise.

**Complaints Against Public Sector Banks in Bihar**

1576. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received some complaints/representations regarding public sector banks in Bihar;

(b) whether Government have looked into these complaints/representations; and

(c) if so, the details thereof and the

action taken against the bank officials, if any, found guilty?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) to (c). Complaints/representations relating to delay/non-sanction of loans, harassment in transactions, misbehaviour, delay in remittances/transfer of the funds and collection of instruments, non-payment/delay in payment of FDRs/DDs, non-compliance of standing instructions, delay in settlement of claim cases, etc. against the public sector banks including their branches in Bihar are received by the Government from time to time. These complaints are taken up with the concerned banks for remedial action. The complaints are looked into by the banks with a view to taking prompt remedial action. In such of the complaints where investigation reveals any lapse on the part of the bank employees, suitable action to taken/initiated against the erring staff.

**Pollution Caused by Bokaro Thermal Power Station**

1577. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received any representation regarding pollution caused by Bokaro Thermal Power Station in Kothara and adjoining areas;

(b) if so, the details thereof; and

(c) the action taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). Yes, Sir. The residents of the area have complained of the large quantity of fly ash being emitted from the stacks and its settling on their property, and also about the discharged fly ash causing pollution in the Damodar River.